

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 323

IA-2411/2024 IA-2409/2024

In

IB-292(ND)/2021

IN THE MATTER OF:

Mr. Balaji Durobuild Pvt. Ltd

Vs

Sandwoods Infratech Projects Pvt. Ltd

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 09.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rahul Gupta, Adv in IA-2411 & IA-2409.

For the Chairman : Ms. Ishwar Mohapatra, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-2411/2024:-

Learned Counsel appears for the Applicant. Mr. Ishwar Mohapatra, Learned Counsel appearing for Chairman of Monitoring Professional has stated that he has received a letter from Greater Mohali Industrial Development Authority (GMADA) with regard to extension of license as prayed for by the Applicant. He seeks time to place on record the same. One week time granted.

List the matter on **31.07.2024**.

IA-2409/2024:-

This application has been filed by the SRA seeking extension of time in the implementation of the Resolution Plan. Mr. Ishwar Mohapatra, Learned Counsel appearing for the Chairman of Monitoring Committee has submitted that he has filed an affidavit in compliance with the order dated 14.05.2024. At this stage, Mr. S. S. Lingua, Learned Counsel appeared on behalf of SBI and submitted that SBI is

objecting to the extension of the time and has filed an application which is yet to be listed.

List the matter on **31.07.2024** along with the application filed by SBI.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Shammy
09.07.2024